

(Figures in Million Tonnes)

Year 2008-09	Projection	Actual
Supply—Indigenous	497	490
Supply—Import	53	59 (Prov.)
Supply—Total	550	549

(c) Production of Coal in Andhra Pradesh vis-a-vis in other states during 2008-09 is given below:

RAW COAL PRODUCTION BY STATES

(Figures in Million Tonnes)

Year	2006-07	2007-08	2008-09
Andhra Pradesh	37.707	40.604	44.542
Assam	1.05	1.101	1.01
Chhattisgarh	83.241	90.172	101.913
Jammu and Kashmir	0.016	0.017	0.011
Jharkhand	88.764	90.895	96.279
Madhya Pradesh	59.726	67.841	71.336
Maharashtra	36.215	36.403	38.702
Meghalaya	5.787	6.541	5.69
Orissa	81.16	89.482	98.402
Uttar Pradesh	12.228	11.426	12.03
West Bengal	24.938	22.521	22.893
Arunachal Pradesh	0.000	0.079	0.137
TOTAL:	430.832	457.082	492.945

Pension scheme of coal mines

3196. SHRI KAMAL AKHTAR: Will the Minister of COAL be pleased to refer to answer to Unstarred Question 868 given in the Rajya Sabha on the 13 July, 2009 and state:

(a) whether Government has so far instituted any actuarial valuation as provided for in the Coal Mines Pension Scheme, 1998;

(b) if so, the details thereof;

(c) whether NIFM, Faridabad has submitted any report in this regard recently to the Ministry;

(d) if so, the details thereof and if not, by when the report is likely to be submitted;

(e) whether the Ministry is aware that ailing and aged pensioners in view of the steep rise in prices of essential commodities are not able to cater to their essential needs; and

(f) if so, by when the revision would take place?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) and (b) The coal mines pension funds (CMPF) has been evaluated twice since 1998. As there were some obvious inaccuracies and presumptions in the first report which was sent for consideration of the Government, it was decided to have a second opinion/valuation done by an Actuary Registered with the Actuarial Society of India (ASI). This report of the Actuary pointed towards a deficit which would have necessitated increasing the contribution of coal sector employees in order to maintain outflows from the CMPF. In order to have higher degree of reliability of the estimates, the valuation of the pension fund has been entrusted to and is being conducted by the National Institute of Financial Management, Government of India Ministry of Finance, Faridabad.

(c) and (d) The National Institute of Financial Management, (NIFM) Government of India, Ministry of Finance, Faridabad has not submitted its report so far. The Coal Companies have been asked to provide the additional statistical data as sought for by NIFM for the actuarial valuation. The NIFM has also been requested to expedite its report.

(e) and (f) A number of representations have been received from pensioners seeking enhancement of benefits. The revision of pension is however, based on availability of the pension fund which mainly depends on contributions to be made by the employer and the employees and interest earnings thereon. A balance has to be struck between the contributions to be made by existing employees and enhancement of pension for retired employees. The evaluation of contributory pension fund is being made by NIFM. The benefits under Coal Mines Pension Scheme (CMPS), 1998 are in addition to the benefits provided under Coal Mines Provident Fund Scheme.

Production of coal

†3197. SHRI RUDRA NARAYAN PANY: Will the Minister of COAL be pleased to state:

(a) how much coal is being produced in the country at present, the details as to quantum of production by the companies under Coal India Ltd. and private companies, company-wise;

(b) whether the Ministry is aware that the companies producing less coal have more employees and those producing more coal have less employees;

†Original notice of the question was received in Hindi.